

ITEM NO.103

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9839/2014

S.B AGARWAL

Appellant(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LTD. & ORS.

Respondent(s)

Date : 05-07-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE KRISHNA MURARI
(Vacation Bench)

For Appellant(s) Mr. Vinu Gopal Gowda, Sr. Adv.
Mr. Krishna Kumar, AOR
Mr. B. Vinodh Kanna, Adv.

For Respondent(s) Mr. Yash Pal Dhingra, AOR(N.P.)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Vinu Gopal Gowda, learned senior counsel present for
the appellant and none present for the respondents.

List this matter on 06.07.2022.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
BRANCH OFFICER